File No. 10/03/2021-NCLT

कम्पनी विधि अधिकरण / **NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक–3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनाँक / Dated: 16th March 2021

O R D E R

There shall be Special Bench at Mumbai on 18.3.2021 & 19.3.2021to attend matters listed before Hon'ble Ms. Suchitra Kanuparthi, Member (Judicial) and Hon'ble Shri Chandra Bhan Singh, Member (Technical). Hon'ble Ms. Suchitra Kanuparthi, Member (Judicial) is on leave. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. V

1. Mr. Mohammed Ajmal, Member (Judicial)
2. Shri Chandra Bhan Singh, Member (Technical)

Hon'ble Mr. Mohammed Ajmal, Member (Judicial) shall first take up the matters of their own Division bench and then attend the matters of Special bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 23.2.2021 for 18.3.20210 & 19.3.201only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.